

CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI.

O.A.210/0029/2020

Date of decision : January 06, 2020.

Coram: R. Vijaykumar, Member (Administrative).

Smt. Indubai Ghanshyam Bhalerao,  
Age: 66 years, Occ: Housewife,  
R/at. Sahad Phatak, C-Block,  
R.D. Babasahed Krant I,  
N.G.R., Ulhasnagar,  
Thane: 400 003.

.. *Applicant.*  
( By Advocate Shri Bharat Gadhavi ).

## Versus

1. Union of India.
2. The General Manager,  
Central Railway, C.S.M.T.,  
Mumbai: 400 001.
3. Divisional Railway Manager (P/S&T),  
B.B. DIV. C.S.T.M.,  
Central Railway, 5<sup>th</sup> Floor,  
Signal & Telecommunication Office,  
CST- 400 001.
4. Shri A.K. Mandal,  
Assistant Personal Officer,  
Central Railway, C.S.M.T.,  
Mumbai- 400 001.

.. *Respondents.*Order (Oral)

This application has been filed on 18.10.2019 and objections were noted by the Registry on 24.10.2019 but none were removed. The Registry attempted to contact the learned counsel for the applicant but he neither attended his phone and in the absence of e-mail address, could also not been contacted. Considering the long delay, it appears that the applicant has lost interest in

pursuing the matter. The Registry is directed to assign an OA number to the applicant. This OA is, therefore, dismissed in default for non-prosecution.

(R. Vijaykumar)  
Member (A).

Ram.

SD  
14/01/20